1.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.259/07/HDB/2017 |
| NAME OF THE COMPANY | Leo Meridian Infrastructure Projects and Hotels Ltd |
| NAME OF THE PETITIONER(S) | Smt Ajitha Yogesh |
| NAME OF THE RESPONDENT(S) | Leo Meridian Infrastructure Projects and Hotels Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------------|-----------|
| G. Estwar louman | Agroens | eshverlower lot @grani) 9553855100 | Cmy_ |
| ž. | | | |

Counsel for Respondent(s):

| Name of the Co | unsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------|----------|-------------|--------------------------------------|-----------|
| G. Dinesh | Wun ar | Advo cel | gellidin @ gmail. Com 921,0667608 | quy |

ORDER

Heard Mr.G.Eswar Kumar, Learned Counsel for the Petitioner and Mr. G. Dinesh Kumar, Learned Counsel for the Respondent. Since talks are going on for settlement of the case, both the parties sought time for amicable settlement. Post the case on **19.02.2018**, No further time will be granted.

MEMBER (Judl)

Pavani